GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2450 ANSWERED ON:27.08.2012 CHECK ON FELLING OF TREES Patle Kamla Devi ;Singh Shri Radha Mohan;Thakur Shri Anurag Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether indiscriminate felling of trees is being done in the country especially in hilly areas of the country in the name of developing tourism sector;

(b) if so, whether the Government has taken any stringent action to check the felling of trees and to take action against the persons exploiting the forests;

(c) if so, the details thereof including the number of persons found guilty in this regard, State-wise; and

(d) the punitive action taken by the Government against them?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) There are no reports in the Ministry regarding indiscriminate felling of trees being done in the country especially in hilly areas in the name of developing tourism sector. However sporadic felling of trees takes place where in action is taken by State Forest Department as per law.

(c)&(d) This information is not collated at the level of the Ministry. The details of illegal felling of trees in the last four year State-wise is annexed.